

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NIKUNJ BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, Adv.] For the Financial Creditor

Mr. Saurav Jain, Adv.] For the Resolution Professional

Mr. Anuj Singh, Adv.] For the Personal Guarantor

Ms. Shreya Chowdhury, Adv.]

Ms. Rashmi Singhee, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Let copy of the report filed by the Resolution Professional and objection filed by the Personal Guarantor be shared with the learned Counsel for the Financial Creditor.
3. List this matter arguments on **2nd August, 2024**.
4. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**